

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. C.P.(IB)-1777 (MB)/2017

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.06.2018**

NAME OF THE PARTIES: Megamet Steel Pvt. Ltd.
v/s.
SP Infrazone Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 8 & 9 of I&B Code 2016

Order

Counsel for both sides present and submits that there is likelihood of
settlement of this matter. List this matter on 02.07.2018.

Sdl-

V. NALLASENAPATHY
Member (Technical)

Sdl-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/